

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

**CP/20/57/2018
in
OA/20/209/2017**

Date of Order: 20/09/2018

BETWEEN

G. Venkata Subbaiah,
S/o. G. Subbaiah,
Aged about 63 years,
Retd. Mail Overseer,
Banaganapalli Sub Division,
Banaganapalli,
Now at S. Kothur BO,
a/w Nandivargam SO – 518 176.

.... Applicant

AND

1. Mr. K. Bala Subramanyam,
The Chief Postmaster General,
A.P. Circle, Vijayawada.
2. Mr. A. Manohar Rao,
The Director of Accounts (Postal),
Now, General Manager Finance (Postal),
Dak Bhavan, Abids,
Hyderabad.
3. Smt. Sreelatha,
The Postmaster General,
Kurnool Region,
Kurnool.
4. Mr. K. Nagabhushanam,
The Superintendent of Post Offices,
Nandyal Division,
Nandyal.
5. The Sub Divisional Inspector (Postal),
(not necessary party)
Banaganapalle Sub Division,
Banaganapalle – 518 124.

.... Respondents

Counsel for the Applicant ... Mrs. Rachna Kumari

Counsel for the Respondents ... Mrs. B. Gayatri Varma,
Addl. CGSC.

CORAM :

Hon'ble Mr. Justice R. Kantha Rao, Member (Judl.)
Hon'ble Mrs. Naini Jayaseelan, Member (Admn.)

ORAL ORDER

(Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member)

Both side learned counsel present.

2. Learned Standing Counsel appearing for the Respondents produced a copy of the order of the Hon'ble High Court at Hyderabad in IA No.1/2018 in W.P. No.31061/2018 and submits that the Hon'ble High Court granted interim suspension of the order against which the Contempt Petition is filed. The Contempt Petition is, therefore, closed giving liberty to the petitioner to file a fresh Contempt Petition basing on the result of the Writ Petition.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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